



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

MASTER CIRCULAR

CIR/MRD/DP/42/2010

December 31, 2010

To,

All Stock Exchanges

Dear Sir / Madam,

Sub: Master Circular for Stock Exchange - Cash Market

Securities and Exchange Board of India (SEBI) has been issuing various circulars from time to time. In order to enable the users to have an access to all the applicable circulars at one place, Master Circular for Stock Exchange/ Cash Market has been prepared.

This Master Circular is a compilation of the circulars issued by SEBI up to December 31, 2010 and shall come into force from the date of its issue.

Yours faithfully,

Harini Balaji
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Encl:

Annexure 1 - Master Circular for Stock Exchange/ Cash Market - Trading Part- I

Annexure 2 - Master Circular for Stock Exchange/ Cash Market - Trading Part- II

Annexure 3 - Master Circular for Stock Exchange/ Cash Market - Settlement

Annexure 4 - Master Circular for Stock Exchange/ Cash Market - Comprehensive Risk Management

Annexure 5 - Master Circular for Stock Exchange - Companies shifted from Trade for trade to Rolling Settlement